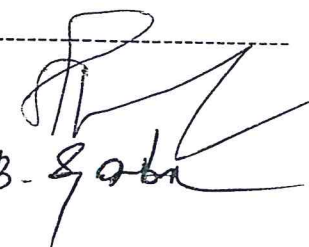


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-09-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/172/CAA/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : DSRK HOLDINGS CHENNAI PVT LTD
NAME OF THE RESPONDENT(S) : EMBASSY PROPERTY DEVELOPMENTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. Sniram	PCS for petitioner	
2.	B. Sarathbabu	Pos Rec. Chennai	B. Sarathbabu

ORDER

PCS representing the Applicant present. Representative of ROC present and filed Report. PCS representing the Applicant is directed to send notice to the ROC, RD, Income Tax Authority and Official Liquidator. Also he is directed to make paper publication one in English "Business Standard" and another in vernacular (Tamil) "Malai Murasu".

With the above directions and in view of the submissions made by the Applicant,
Order is reserved.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)